

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2017 &  
IA NO. 40 OF 2017**

**Dated: 06<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Green Energy Association ...Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ritika Singhal  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Ms. Himangini Mehta for R.1

Mr. Anand K. Ganesan for R.5

**ORDER**

Issue notice to the Respondents returnable on 20.03.2017. Dasti, in addition, is permitted. Liberty to amend the memo of parties is granted.

List the matter on **20.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*